GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4556

TO BE ANSWERED ON THE 28TH MARCH, 2023/ CHAITRA 7, 1945 (SAKA)

CYBER CRIMES THROUGH MESSAGES

†4556. DR. DHAL SINGH BISEN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the incidences of misguiding and looting the public through cyber crime by sending messages;
- (b) if so, the details thereof;
- (c) the details of the steps taken by the Government to check the same;
- (d) whether the Government has made or proposes to make any provisions to provide assistance to the victims of online frauds; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) to (e): With enhanced use of cyber space, number of cyber crimes is also increasing. The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2021. As per the data published by the NCRB, year-wise summary of cases registered under Fraud for Cyber Crime during last three years is as under:

Fraud for Cyber Crimes Cases registered	Year		
	2019	2020	2021
	6,229	10,395	14,007

'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber financial crimes. The Central Government supplements the initiatives of the State Governments through advisories and schemes for the capacity building of their Law Enforcement Agencies (LEAs). To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps which, inter-alia, include the following:

- i. The Ministry of Home Affairs has set up the 'Indian Cyber Crime Coordination Centre (I4C)' to deal with all types of cyber crimes in the country, in a coordinated and comprehensive manner.
- ii. The state-of-the-art National Cyber Forensic Laboratory has been established, as a part of the I4C, at New Delhi to provide early stage cyber forensic assistance to Investigating Officers (IOs) of State/UT Police.
- iii. The Massive Open Online Courses (MOOC) platform, namely 'CyTrain' portal has been developed under the Indian Cyber Crime Coordination Centre (I4C), for capacity building of police officers/judicial officers through online courses on critical aspects of cyber crime investigation, forensics, prosecution etc. along with

certification. More than 31,000 Police Officers from States/UTs are registered and more than 8,300 Certificates issued through the portal.

- iv. The National Cyber Crime Reporting Portal (www.cybercrime.gov.in)
 has been launched, as a part of I4C, to enable public to report
 incidents pertaining to all types of cyber crimes, with special focus
 on cyber crimes against women and children. Cyber crime incidents
 reported on this portal, their conversion into FIRs and subsequent
 action thereon are handled by the State/UT Law Enforcement
 Agencies (LEAs) concerned as per the provisions of the law.
- v. The Citizen Financial Cyber Fraud Reporting and Management System, under I4C, has been launched for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. So far, financial fraud transactions amounting to more than Rs. 306 Crore have been saved. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.
- vi. Seven Joint Cyber Coordination Teams have been constituted under I4C covering the whole country based upon cyber crime hotspots/ areas having multi jurisdictional issues by on boarding States/UTs to enhance the coordination framework among the LEAs of the States/UTs.

vii. To spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. Twitter handle (@Cyberdost), Facebook (CyberDostI4C), Instagram (cyberdosti4c), Telegram(cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, etc. The States/UTs have also been requested to carry out publicity to create mass awareness.
